

[Shri Bapusaheb Parulekar]

with the Calling attention. With your permission I want to say that however all Members are concerned with upholding the Constitution. On the question of constitutionality in this debate, with your permission, I would like to ask one question.

MR. DEPUTY-SPEAKER: This is a calling attention.

SHRI BAPUSAHEB PARULEKAR: It is an important point.

MR. DEPUTY-SPEAKER: Change your rules and then you put the question. Or you write a letter to the Speaker.

SHRI BAPUSAHEB PARULEKAR: There is no question of writing a letter. This is about the 47th Amendment Bill.

MR. DEPUTY-SPEAKER: Now, Matters under 377. Shri Ram Singh Yadav.

SHRI BAPUSAHEB PARULEKAR: You ~~are~~ not allow me to read the Article. What is it?

MR. DEPUTY-SPEAKER: You will have another opportunity and you can discuss. Now, Matters under 377. Shri Ram Singh Yadav.

श्री हरीश कुमार मंगरार (पीलीभीत) : क्या आप लैंड एक्विजिशन एक्ट में कोई संशोधन ला रहे हैं कि नहीं ?

MR. DEPUTY-SPEAKER: Shri Yadav.

13.10 hrs.

MATTERS UNDER RULE 377

(1) STEPS TO REOPEN ARAVALI SWACHALIT VAHAN AUTOMOBILES LIMITED, ALWAR (RAJASTHAN)

SHRI RAM SINGH YADAV (Alwar): Sir, Aravali Swachalit Vahan Automobiles Ltd., Alwar is a scooter

company in the public sector. Its production started in 1978-79. There was a great demand in the market for the products of the company but due to mismanagement the factory was closed in the year 1979. The Government of Rajasthan decided that the factory should be handed over to some private concern by way of negotiations and finally they held negotiations with M/s. Kelvinator Company. The Kelvinator Company agreed to purchase the above project but the Government of India did not agree to the above move.

The factory is still closed and its employees are rendered jobless and are not getting their pay for more than one year. It is difficult these days for them to pull on with their families without pay for such a long period. The Government have not yet decided whether the Aravali Swachalit Vahan Automobiles Ltd., Alwar is to be run in the public sector or it is to be handed over to some private concern through negotiations or any mode expedient in the interest of the Government.

I, therefore, urge upon the Government of India to take an early decision regarding the Aravali Swachalit Vahan Automobiles Ltd., Alwar to get the factory re-opened as soon as possible in the interest of the Government as well as employees of the factory.

(1) NEED TO IMPROVE CAPACITY UTILIZATION OF ORDNANCE CLOTHING FACTORY, SHAHJAHANPUR

SHRI JITENDRA PRASAD (Shahjahanpur): Sir, I would like to draw the attention of the Government especially the Minister for Defence Production regarding Ordnance Clothing Factory, Shahjahanpur. As it is known that this is the biggest Ordnance Clothing Factory of Asia and at one time the strength of this factory was about 14,000 workers. But, today only 7,000 workers are employed due to less work-load and